

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 131/(MAH)/2008  
CA

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: Mr. Sajid Amir Khan  
V/s.  
M/s. R. F. Properties & Trading Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Adv. Divyee Prasad i/b R. Bhargavan & Associates	For Plaintiff Petitioner	

ORDER

TCP 131/397-398/NCLT/MB/MH/2008

At request of the parties, list this matter on 30<sup>th</sup> June, 2017.

sd/-

**V. NALLASENAPATHY**  
Member (Technical)

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)